

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 13 OF 2016 &
IA NOS. 25 & 425 OF 2016**

Dated: 3rd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**M/s Jay Madhok Energy Pvt. Ltd. Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board Respondent(s)**

Counsel for the Appellant(s) : Mr. Atul Y. Chitale, Sr. Adv.
Ms. Akansha Ghose

Counsel for the Respondent(s) : Ms. Sonali Malhotra
Mr. Sumit Kishore

ORDER

Mr. Chitale, learned senior counsel appearing for the appellant states that the appellant would like to file rejoinder within a week. He may file the same on or before 13.02.2017 after serving copy on the other side.

List the matter for further hearing on **24.03.2017.**

**(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**